ORDER No. 02/Ad.IV/2019

Subject- Reversion/Diversion of the posts of Principal Chief Commissioner/Chief Commissioner of CBIC for drawal of salary -reg.

Sanction of the Chairperson, CBIC is hereby conveyed for reversion of the posts of Principal Chief Commissioners/Principal Director General and Chief Commissioners/Director General of Customs, GST & Central Excise in CBIC, issued by Board’s Order No. 03/Ad.IV/2018 dated 18.05.2018, 07/Ad.IV/2018 dated 06.12.2018 and 17.01.2019 and 08/Ad.IV/2018 dated 13.12.2018 and 17.01.2019 back to their original formations.

2. Further, sanction of the Chairperson, CBIC is hereby conveyed for temporary diversion of the posts of Principal Chief Commissioner/Chief Commissioner of GST and Central Excise of CBIC for drawal of pay as under:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Post of Pr. CC/Pr. DG diverted from</th>
<th>Diverted to</th>
<th>Post of CC/DG diverted from</th>
<th>Diverted to</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Pr. CC, Bengaluru GST &amp; CX Zone</td>
<td>CC, Chennai CUS Zone</td>
<td>CC, Chennai CUS Zone</td>
<td>Pr. CC, Bengaluru GST &amp; CX Zone</td>
</tr>
<tr>
<td>2</td>
<td>Pr. CC, Kolkata GST &amp; CX Zone</td>
<td>CC (AR) CESTAT</td>
<td>CC (AR) CESTAT</td>
<td>Pr. CC, Kolkata GST &amp; CX Zone</td>
</tr>
<tr>
<td>3</td>
<td>Pr. CC, Mumbai GST &amp; CX Zone</td>
<td>CC Chandigarh GST &amp; CX Zone</td>
<td>CC Chandigarh GST &amp; CX Zone</td>
<td>Pr. CC, Mumbai GST &amp; CX Zone</td>
</tr>
<tr>
<td>4</td>
<td>Pr. CC, Mumbai Zone-I Cus</td>
<td>DG, DGPM</td>
<td>DG, DGPM</td>
<td>Pr. CC, Mumbai Zone-I Cus</td>
</tr>
<tr>
<td>5</td>
<td>Pr. DG, DG Vigilance</td>
<td>CC Hyderabad GST &amp; CX Zone</td>
<td>CC Hyderabad GST &amp; CX Zone</td>
<td>Pr. DG, DG Vigilance</td>
</tr>
</tbody>
</table>

3. The diversion of the above posts at Para 2 shall be temporary and personal to the incumbents till regular postings are made for Pr. Chief Commissioner/Chief Commissioner. Thereafter, these posts shall revert back to the original formations.

4. These orders will come into effect from 14.01.2019.

(B.Ginkhan Mang)
Under Secretary to the Govt of India

Copy to:
1. All Principal Chief Commissioners/Principal Commissioners/Commissioners of Central Excise & Customs
2. Director General, Directorate General of Performance Management
3. Director General, Directorate General of Audit
5. PS to FM/PS to MOS (R)
6. PS to Secretary, Revenue
7. PPS to Addl. Secretary (R)
8. Sr. PPS to Chairman, CBIC
9. All Members, CBIC
10. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs
11. Principal Chief Controller of Accounts, CBIC
12. All PAOs, CBIC
13. All Officers/Sections in Admin Wing of CBIC Hqrs
14. DG. Sys. Webmaster, with request to upload the order on the website of CBIC
15. Guard File/Sanction Folder

(B Ginkhan Mang)
Under Secretary to the Govt of India